

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2077
TO BE ANSWERED ON 08.03.2021**

MIGRATION OF PEOPLE

2077. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the steps taken for capturing data of the inter-State and intra-State migration of people during the last five years;**
- (b) the details of actions taken to capture District and State-wise number of migrant labourers during the said period;**
- (c) the steps taken/being taken by the Ministry to calculate the impact of COVID 19 and lockdown on the migrant labourers and if so, the details thereof and if not, the reasons therefor;**
- (d) whether the Ministry is planning to measure the number of people who have reverse migrated to villages during COVID 19 pandemic and if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): Migration of workers from one State to another State is a continuous process and the migrant workers keep on moving from one State to other States in search of work.

According to the Economic Survey 2016-17 the size of the workforce as per Census 2011, was 482 million (48.2 crore) people and based on extrapolation, this figure would have exceeded 500 million (50 crore) in 2016. If the share of migrants in the workforce is estimated to be even 20%, the size of the migrant workforce can be estimated to be over 100 million (10 crore) in 2016 in absolute terms.

Contd..2/-

(c): Labour Bureau, an attached office of the Ministry of Labour & Employment, has been entrusted with the task of conducting the All India Survey on Migrant workers. An Expert Group has been constituted by the Government of India on 9th September, 2020 to examine and finalize the schedules, sampling design and other technical details of the aforesaid survey being conducted by the Labour Bureau.

(d): The number of migrant workers who returned to their home State during lockdown is at Annexure.

Annexure

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No. 2077 for 08.03.2021 regarding Migration of people

SL No	Name of the State	No. of Migrant workers belonging to this State who have returned to their home State *
1	Andhra Pradesh	32,571
2	Andaman and Nicobar	4,960
3	Arunachal Pradesh	2,871
4	Assam	4,26,441
5	Bihar	15,00,612
6	Chandigarh	39,230
7	Chhattisgarh	5,26,900
8	Dadra & Nagar Haveli and Daman & Diu	43,747
9	Delhi	2,047
10	Goa	85,620
11	Gujarat	0
12	Haryana	1,289
13	Himachal Pradesh	18,652
14	Jammu & Kashmir	48,780
15	Jharkhand	5,30,047
16	Karnataka	1,34,438
17	Kerala	3,11,124
18	Ladakh	50
19	Lakshadweep	456
20	Madhya Pradesh	7,53,581
21	Maharashtra	1,82,990
22	Manipur	12,338
23	Meghalaya	4,266
24	Mizoram	8,446
25	Nagaland	11,750
26	Odisha	8,53,777
27	Puducherry	1,694
28	Punjab	5,15,642
29	Rajasthan	13,08,130
30	Sikkim	33,015
31	Tamil Nadu	72,145
32	Telangana	37,050
33	Tripura	34,247
34	Uttar Pradesh	32,49,638
35	Uttarakhand	1,97,128
36	West Bengal	13,84,693
	Total	1,14,30,968

*** As per the data received from the States/UTs till date**
